



2026:AHC:27559-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 29206 of 2025

Akhilesh Singh

.....Petitioner(s)

Versus

State Of U.P And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Chandra Bhushan Singh, Saurabh Yadav
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard Shri Santosh Kumar Tiwari, Advocate holding brief Shri Saurabh Yadav, learned counsel for the petitioner, learned A.G.A. for the State and perused the record.
2. At very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned A.G.A. is having no objection.
4. In view of the statement made, this writ petition is **dismissed** as withdrawn.

February 9, 2026
Zafar

(Achal Sachdev,J.) (Rajiv Gupta,J.)